

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-507
IB-699/ND/2022
IA/537/2023

IN THE MATTER OF:

Mrs. Poonam Jain

....Applicant

SECTION

U/s 94 (1) IBC

Order delivered on 06.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Pradeep Kumar Jain, Ms. Poonam Jain (in person)
For the Respondent :
For the RP : Ms. Shruti Sharma, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/537/2023:-

Ld. Counsel on behalf of Resolution Professional is present and submitted that in terms of order dated 21.03.2024, they have filed the proof of service. However, it is not reflected on the DMS. List the matter on **31.05.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**